GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA UNSTARRED QUESTION NO. 2199

TO BE ANSWERED ON MARCH 15, 2017

REQUIREMENT OF HOUSES

No. 2199 SHRI KONDA VISHWESHWAR REDDY: SHRI RAVNEET SINGH:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the detail of total number of houses required to complete the objective of 'Housing for all' by 2022 in urban areas;

(b) whether there is big gap in the demand and supply of affordable houses in Punjab and rest of the country;

(c) if so, the details thereof, including any survey being undertaken in this regard, State and Union Territory-wise; and

(d) the State-wise details of the number of in-situ Slum redevelopment projects undertaken/ completed so far?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION [RAO INDERJIT SINGH]

(a) to (c): The Ministry of Housing and Urban Poverty Alleviation constituted a Technical Group (TG-12) on estimation of urban housing shortage of the country for the 12th Five Year Plan (2012-17). As per the report of the Committee, the total housing shortage estimated at the beginning of 12th Plan Period i.e. in 2012, was 18.78 million.

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The Guidelines of Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] Mission, launched on 25.6.2015, makes it incumbent upon the States/UTs to undertake demand survey for assessing actual demand of housing. Overall housing requirement and gap between demand and supply of affordable houses in urban area will, therefore, emerge after completion of demand assessment by all States/Cities.

(d): State-wise details of in-situ construction of houses under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and PMAY(U) Mission [ISSR & BLC components) including the subsumed projects of RAY of this Ministry are at Annexure.

Details of In-situ construction of houses under JNNURM and PMAY(U) [ISSR & BLC Components] including the subsumed projects of RAY of this Ministry of Housing and Urban Poverty Alleviation [as on 6th March 2017]

SI. No.	Name of the State	Houses Sanctioned (Nos)	Houses Grounded for Construction (Nos)	Houses Construction Completed (Nos)
1	A&N Island (UT)	-	-	-
2	Andhra Pradesh	1,54,040	1,19,782	66,861
3	Arunanchal Pradesh	2,778	2,708	420
4	Assam	30,923	5,879	3,476
5	Bihar	87,391	46,720	16,951
6	Chandigarh (UT)	17,696	17,696	17,696
7	Chhattisgarh	31,824	28,878	23,692
8	D&N Haveli (UT)	947	144	96
9	Daman & Diu (UT)	62	14	14
10	Delhi (UT)	55,424	55,424	31,424
11	Goa	-	-	-
12	Gujarat	1,85,303	1,57,643	1,25,660
13	Haryana	17,208	16,064	13,411
14	Himachal Pradesh	4,344	3,332	848
15	Jammu & Kashmir	20,431	9,147	6,972
16	Jharkhand	54,520	52,896	9,968
17	Karnataka	1,22,005	74,848	54,273
18	Kerala	58,729	40,343	35,306
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	1,18,152	56,268	37,498
21	Maharashtra	1,84,787	1,67,630	1,38,292
22	Manipur	13,804	4,177	4,072
23	Meghalaya	1,264	1,261	872
24	Mizoram	13,474	3,188	3,066
25	Nagaland	19,824	7,319	5,304
26	Odisha	55,901	31,911	13,693
27	Puducherry (UT)	2,262		1,390
28	Punjab	49,534	7,231	6,193
29	Rajasthan	59,458		37,658
30	Sikkim	293	293	260
31	TamilNadu	3,33,891	1,61,225	1,19,428
32	Telangana	84,876		76,103
33	Tripura	49,272	35,225	3,521
34	Uttar Pradesh	1,03,112		74,740
35	Uttrakhand	11,256		3,243
36	West Bengal	3,16,321	2,07,764	1,65,723
Total		22,61,106		10,98,124

Monitoring Division-MoHUPA